

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :24-06-2024

Date : 24.06.2024									
S L N o .	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Cour t Name	C.C Applied For	Deal ing Sect ion	Se at
1	52789 /2024	24.06. 2024	BLAPL - 6002/ 2024	B DAS	C.O .		Order Dtd. 2024-06-20	BAIL- 1	(S ea t No - 3)
2	52790 /2024	24.06. 2024	ABLAP L- 681/2 024	K DAS	C.O .	COURT NO. 11	Order Dtd. 2024-06-20		(S ea t No - 3)
3	52791 /2024	24.06. 2024	BLAPL - 5689/ 2024	M MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-06-19		(S ea t No - 3)
4	52792 /2024	24.06. 2024	ABLAP L- 4108/ 2024	A PANDA	C.O .	COURT NO. 11	Order Dtd. 2024-06-20		(S ea t No - 3)
5	52793 /2024	24.06. 2024	ABLAP L- 5980/ 2024	SANTOSH KUMAR DWIVEDY	C.O .	COURT NO. 9	Order Dtd. 2024-06-19	BAIL- 2	(S ea t No - 9)
6	52794 /2024	24.06. 2024	ABLAP L- 6150/ 2024	M DALAI	C.O .	COURT NO. 9	Order Dtd. 2024-06-21	BAIL- 1	(S ea t No -

									4)
7	52795 /2024	24.06. 2024	BLAPL - 6027/ 2024	AMLAN MOHANTY	C.O .	COURT NO. 9	Order Dtd. 2024-06-20		(S ea t No - 4)
8	52796 /2024	24.06. 2024	BLAPL - 5993/ 2024	J.C. BARAL	C.O .	COURT NO. 9	Order Dtd. 2024-06-20		(S ea t No - 4)
9	52797 /2024	24.06. 2024	BLAPL - 6000/ 2024	A K MISHRA	C.O .	COURT NO. 9	Order Dtd. 2024-06-20		(S ea t No - 4)
1 0	52798 /2024	24.06. 2024	BLAPL - 5968/ 2024	D. PARIDA	C.O .	COURT NO. 9	Order Dtd. 2024-06-19	BAIL- 1	(S ea t No - 1)
1 1	52799 /2024	24.06. 2024	BLAPL - 6034/ 2024	S R PANI	C.O .	COURT NO. 9	Order Dtd. 2024-06-20		(S ea t No - 1)
1 2	52800 /2024	24.06. 2024	BLAPL - 5991/ 2024	S.P.SAHOO	C.O .	COURT NO. 9	Order Dtd. 2024-06-20		(S ea t No - 1)
1 3	52801 /2024	24.06. 2024	BLAPL - 1120/ 2024	D K JENA	C.O .	COURT NO. 9	Order Dtd. 2024-06-20		(S ea t No - 1)
1 4	52802 /2024	24.06. 2024	BLAPL - 5955/ 2024	S.CHOUDHUR Y	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 1)
1 5	52803 /2024	24.06. 2024	BLAPL - 5979/ 2024	S.CHOUDHUR Y	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No

									- 1)
1 6	52804 /2024	24.06. 2024	BLAPL - 3919/ 2024	J R BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 1)
1 7	52805 /2024	24.06. 2024	BLAPL - 5705/ 2024	SP PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL- 1	(S ea t No - 3)
1 8	52806 /2024	24.06. 2024	BLAPL - 5720/ 2024	SP PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 3)
1 9	52807 /2024	24.06. 2024	BLAPL - 5834/ 2024	DILLIP SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 3)
2 0	52808 /2024	24.06. 2024	BLAPL - 6012/ 2024	N MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 3)
2 1	52809 /2024	24.06. 2024	BLAPL - 6016/ 2024	R SETHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 3)
2 2	52810 /2024	24.06. 2024	BLAPL - 5845/ 2024	H K DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 3)
2 3	52811 /2024	24.06. 2024	BLAPL - 6018/ 2024	AK MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL- 2	(S ea t No - 8)
2 4	52812 /2024	24.06. 2024	BLAPL - 5978/ 2024	RK BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL- 2	(S ea t

			2024						No - 7)
25	52813 /2024	24.06. 2024	BLAPL - 5980/2024	RK BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S eat No - 7)
26	52814 /2024	24.06. 2024	BLAPL - 2421/2024	J.PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S eat No - 7)
27	52815 /2024	24.06. 2024	BLAPL - 5848/2024	L D SAHU	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S eat No - 7)
28	52816 /2024	24.06. 2024	BLAPL - 6024/2024	JN MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL-2	(S eat No - 8)
29	52817 /2024	24.06. 2024	BLAPL - 1533/2024	M.R.DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S eat No - 8)
30	52818 /2024	24.06. 2024	BLAPL - 5960/2024	GYANA RANJAN PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S eat No - 8)
31	52819 /2024	24.06. 2024	BLAPL - 6031/2024	RK BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S eat No - 8)
32	52820 /2024	24.06. 2024	BLAPL - 5800/2024	PRATAP SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S eat No - 8)
33	52821 /2024	24.06. 2024	BLAPL -	JN MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-06-20	BAIL-2	(S ea

			6007/ 2024			OLD			t No - 8)
3 4	52822 /2024	24.06. 2024	BLAPL - 5634/ 2024	M.R.DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 8)
3 5	52823 /2024	24.06. 2024	BLAPL - 6003/ 2024	JN MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL- 2	(S ea t No - 8)
3 6	52824 /2024	24.06. 2024	BLAPL - 5819/ 2024	S.MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL- 2	(S ea t No - 9)
3 7	52825 /2024	24.06. 2024	BLAPL - 6004/ 2024	JN MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 9)
3 8	52826 /2024	24.06. 2024	BLAPL - 5741/ 2024	S.MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 9)
3 9	52827 /2024	24.06. 2024	BLAPL - 5975/ 2024	J R BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL- 1	(S ea t No - 3)
4 0	52828 /2024	24.06. 2024	BLAPL - 5949/ 2024	J.PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL- 2	(S ea t No - 10 )
4 1	52829 /2024	24.06. 2024	BLAPL - 6005/ 2024	JN MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 10)

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4 2	52830 /2024	24.06. 2024	BLAPL - 6006/ 2024	JN MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 10 )
4 3	52831 /2024	24.06. 2024	BLAPL - 5944/ 2024	S.P.SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 10 )
4 4	52832 /2024	24.06. 2024	BLAPL - 5943/ 2024	S.P.SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL- 2	(S ea t No - 10 )
4 5	52833 /2024	24.06. 2024	BLAPL - 5650/ 2024	B.N.SAHU	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	BAIL- 2	(S ea t No - 8)
4 6	52834 /2024	24.06. 2024	ABLAP L- 5981/ 2024	B.N.SAHU	C.O .	COURT NO. 9	Order Dtd. 2024-06-19		(S ea t No - 8)
4 7	52835 /2024	24.06. 2024	BLAPL - 6010/ 2024	B DAS	C.O .	COURT NO. 9	Order Dtd. 2024-06-20	BAIL- 1	(S ea t No - 1)
4 8	52836 /2024	24.06. 2024	BLAPL - 5732/ 2024	P.K.BEHERA	C.O .	COURT NO. 9	Order Dtd. 2024-06-19		(S ea t No - 1)
4 9	52844 /2024	24.06. 2024	FAO- 235/2 024	SATYAJIT SAMAL	C.O .	COURT NO. 9	Order Dtd. 2024-06-21	MISC. APPEA L SEC.	(S ea t No - 2)
5	52845	24.06.	WPC (O	J P KAR	C.O	COURT	Order Dtd. 2024-06-21	OA	(S

0	/2024	2024	AC) - 1137/ 2017		.	NO. 9		Branch	Seat No - 1)
5 1	52846 /2024	24.06. 2024	WP (C) - 14511 /2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 1)
5 2	52849 /2024	24.06. 2024	ABLAP L- 6139/ 2024	LD SAHU	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	BAIL- 1	(S ea t No - 4)
5 3	52850 /2024	24.06. 2024	WPC (O AC) - 1148/ 2017	SARAT DASH	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	OA Branc h	(S ea t No - 1)
5 4	52851 /2024	24.06. 2024	WP (C) - 14492 /2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 5)
5 5	52852 /2024	24.06. 2024	WPC (O AC) - 1142/ 2017	G D MALLICK	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	OA Branc h	(S ea t No - 1)
5 6	52853 /2024	24.06. 2024	WP (C) - 14495 /2024	B. SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 5)
5 7	52856 /2024	24.06. 2024	WP (C) - 14493 /2024	B. SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 5)
5 8	52857 /2024	24.06. 2024	WPC (O AC) - 4356/ 2016	TAPAN SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	OA Branc h	(S ea t No - 1)

59	52858/2024	24.06.2024	WP (C) - 14499/2024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No - 5)
60	52859/2024	24.06.2024	WP (C) - 8490/2024	S K LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH-4	(Seat No - 27)
61	52860/2024	24.06.2024	WP (C) - 14508/2024	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH-1	(Seat No - 1)
62	52861/2024	24.06.2024	WP (C) - 8490/2024	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH-4	(Seat No - 27)
63	52862/2024	24.06.2024	WP (C) - 14620/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 6)
64	52864/2024	24.06.2024	WP (C) - 1157/2017	SURENDRA KU. GARTIA	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No - 21)
65	52865/2024	24.06.2024	WP (C) - 14515/2024	A.K. APAT	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH-1	(Seat No - 1)
66	52866/2024	24.06.2024	WP (C) - 1925/2018	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH-5	(Seat No - 20)
6	52868	24.06.	WP (C)	P.K.	C.O.	COURT	Order Dtd. 2024-06-20	WRIT	(S

7	/2024	2024	- 39204 /2023	MISHRA	.	NO. 1		BRANC H-1	ea t No - 31 )
6 8	52869 /2024	24.06. 2024	WP (C) - 14506 /2024	BANABIHARI RAY	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 1)
6 9	52870 /2024	24.06. 2024	WP (C) - 14504 /2024	ASISH KUMAR RAY	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 1)
7 0	52872 /2024	24.06. 2024	WP (C) - 14505 /2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 1)
7 1	52873 /2024	24.06. 2024	WP (C) - 14519 /2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 1)
7 2	52875 /2024	24.06. 2024	WP (C) - 14516 /2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 1)
7 3	52876 /2024	24.06. 2024	WP (C) - 14502 /2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 1)
7 4	52878 /2024	24.06. 2024	WP (C) - 14514 /2024	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 1)
7 5	52890 /2024	24.06. 2024	CRLMP - 915/2 024	SANJIB KUMAR BHANJADEO	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-8	(S ea t No - -

									39)
76	52891/2024	24.06.2024	CRLMP - 611/2024	PRADEEP BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-06-20	WRIT BRANCH-7	(Seat No - 44)
77	52893/2024	24.06.2024	BLAPL - 5244/2024	D K MALLICK	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(Seat No - 44)
78	52895/2024	24.06.2024	CRLMP - 921/2024	R K ROUTRAY	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH-8	(Seat No - 39)
79	52896/2024	24.06.2024	BLAPL - 14619/2023	SRIKANT KUMAR BARIK	C.O .	COURT NO. 17	Order Dtd. 2024-06-20	BAIL-2	(Seat No - 8)
80	52898/2024	24.06.2024	BLAPL - 14631/2023	SRIKANT KUMAR BARIK	C.O .	COURT NO. 17	Order Dtd. 2024-06-20	BAIL-2	(Seat No - 8)
81	52900/2024	24.06.2024	CRLMP - 618/2024	S K MOHANTY	C.O .	COURT NO. 17	Order Dtd. 2024-06-20	WRIT BRANCH-7	(Seat No - 44)
82	52901/2024	24.06.2024	CRLMP - 630/2024	SANTOSH KUMAR MAHANTY	C.O .	COURT NO. 17	Order Dtd. 2024-06-20	WRIT BRANCH-7	(Seat No - 44)
83	52902/2024	24.06.2024	WP (C) - 184/2024	B BEHREA	C.O .	COURT NO. 17	Order Dtd. 2024-06-20	WRIT BRANCH (DIVI	(Seat No

								SION BENCH -3)	- 11 7)
8 4	52903 /2024	24.06. 2024	WP (C) - 2525/ 2018	P. PRADHAN	C.O .	COURT NO. 17	Order Dtd. 2024-06-21	WRIT BRANC H-7	(S ea t No - 48 )
8 5	52905 /2024	24.06. 2024	CRLMP - 868/2 024	R K ROUTRAY	C.O .	COURT NO. 17	Order Dtd. 2024-06-20	WRIT BRANC H-6	(S ea t No - 24 )
8 6	52906 /2024	24.06. 2024	WP (C) - 391/2 023	N.CH. SINHA	C.O .	COURT NO. 3 OLD	Order Dtd. 2023-03-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
8 7	52907 /2024	24.06. 2024	CRLMP - 908/2 024	HRUDANANDA MOHAPATRA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANC H-8	(S ea t No - 39 )
8 8	52908 /2024	24.06. 2024	WP (C) - 185/2 024	B BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
8 9	52910 /2024	24.06. 2024	CRLMP - 910/2 024	SAROJ KUMAR DASH	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-21	WRIT BRANC H-8	(S ea t No - 39 )
9 0	52911 /2024	24.06. 2024	WP (C) - 391/2 023	S.K. SUNDARY	C.O .	COURT NO. 3 OLD	Order Dtd. 2023-03-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
9	52912	24.06.	RVWPE	MANGUL	C.O	COURT	Order Dtd. 2024-06-20	CIVIL	(S

1	/2024	2024	T-38/2024	NAIK	.	NO. 3 OLD		REVISION	Seat No - 1)
92	52913/2024	24.06.2024	WP (C) - 186/2024	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
93	52914/2024	24.06.2024	BLAPL - 5942/2024	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20		(Seat No - 117)
94	52916/2024	24.06.2024	RVWPE T-38/2024	M K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	CIVIL REVISION	(Seat No - 1)
95	52917/2024	24.06.2024	BLAPL - 5462/2024	S SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	BAIL-1	(Seat No - 2)
96	52918/2024	24.06.2024	BLAPL - 5031/2024	PK PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-21		(Seat No - 2)
97	52919/2024	24.06.2024	WP (C) - 176/2024	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
98	52921/2024	24.06.2024	RVWPE T-40/2024	MANGUL NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	CIVIL REVISION	(Seat No - 1)
99	52922/2024	24.06.2024	WP (C) - 1551/	B K ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-30	WRIT BRANCH	(Seat No - 1)

			2024					(DIVISION BENCH -2)	No - 111)
100	52923 /2024	24.06. 2024	BLAPL - 4506/ 2024	A MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-20	BAIL-2	(Seat No - 12)
101	52924 /2024	24.06. 2024	WP (C) - 177/2 024	B. BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
102	52925 /2024	24.06. 2024	RVWPE T- 207/2 008	S K SAHOO	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-13	CIVIL REVISION	(Seat No - 1)
103	52926 /2024	24.06. 2024	WP (C) - 180/2 024	BIKRAM BEHERA	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
104	52927 /2024	24.06. 2024	ABLAP L- 3524/ 2024	J PRADHAN	C.O .	COURT NO. 17	Order Dtd. 2024-06-20	BAIL-1	(Seat No - 3)
105	52928 /2024	24.06. 2024	WP (C) - 2196/ 2024	D NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-02-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
106	52930 /2024	24.06. 2024	RVWPE T- 39/20 24	MANGUL NAIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-20	CIVIL REVISION	(Seat No - 1)
107	52931 /2024	24.06. 2024	BLAPL - 5940/	BK PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-20	BAIL-2	(Seat

			2024						No - 10)
108	52933/2024	24.06.2024	WP (C) - 181/2024	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
109	52935/2024	24.06.2024	WP (C) - 182/2024	B. BEHERA	C.O.	COURT NO. 3 OLD		WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 117)
110	52936/2024	24.06.2024	WP (C) - 14318/2024	A. SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH H-6	(Seat No - 36)
111	52937/2024	24.06.2024	CMAPL - 719/2023	P. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	M.J.C.	(Seat No - 3)
112	52938/2024	24.06.2024	WP (C) - 14232/2024	A. SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH H-5	(Seat No - 32)
113	52940/2024	24.06.2024	CRLREV- 273/2024	A. K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	CRIMINAL REVISION	(Seat No - 1)
114	52941/2024	24.06.2024	BLAPL - 5903/2024	R SETHI	C.O.	COURT NO. 10	Order Dtd. 2024-06-19		(Seat No - 1)
115	52942/2024	24.06.2024	CMAPL - 802/2	N.R. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-06-20	M.J.C.	(Seat No - 1)

			023						No - 3)
116	52943 /2024	24.06.2024	CRLRE V-255/2024	A. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-06-20	CRIMINAL REVISION	(Seat No - 1)
117	52944 /2024	24.06.2024	WP (C) - 12411 /2024	B SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANCH-1	(Seat No - 30)
118	52945 /2024	24.06.2024	WP (C) - 13648 /2022	S.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
119	52946 /2024	24.06.2024	WP (C) - 13250 /2024	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH-2	(Seat No - 45)
120	52947 /2024	24.06.2024	WP (C) - 1390 /2024	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 109)
121	52948 /2024	24.06.2024	WP (C) - 12952 /2024	J K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH-7	(Seat No - 10)
122	52949 /2024	24.06.2024	WP (C) - 14546 /2024	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2024-06-28	WRIT BRANCH-1	(Seat No - 1)
123	52951 /2024	24.06.2024	WP (C) - 14197	K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANCH-3	(Seat No - 1)

			/2024						No - 28)
1 2 4	52952 /2024	24.06. 2024	WP (C) - 13634 /2024	M R BARIK	C.O .	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANC H-6	(S ea t No - 25 )
1 2 5	52954 /2024	24.06. 2024	WP (C) - 5512/ 2024	S.K. SUNDARY	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
1 2 6	52955 /2024	24.06. 2024	WP (C) - 7949/ 2020	M. NAYAK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
1 2 7	52956 /2024	24.06. 2024	WP (C) - 13474 /2024	A K RAY	C.O .	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANC H-4	(S ea t No - 19 )
1 2 8	52959 /2024	24.06. 2024	WP (C) - 13473 /2024	M. R. SAHOO	C.O .	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANC H-4	(S ea t No - 19 )
1 2 9	52960 /2024	24.06. 2024	WP (C) - 13405 /2024	N SAHOO	C.O .	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANC H-4	(S ea t No - 19 )
1 3 0	52962 /2024	24.06. 2024	WP (C) - 14534 /2024	G D MALLICK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)

1 3 1	52963 /2024	24.06. 2024	WP (C) - 14529 /2024	P PANDA	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 3 2	52966 /2024	24.06. 2024	WP (C) - 14518 /2024	K C PANDA	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 3 3	52967 /2024	24.06. 2024	WP (C) - 14611 /2024	R.CH. ROUT	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 3 4	52968 /2024	24.06. 2024	WP (C) - 14606 /2024	S. DAS	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 3 5	52969 /2024	24.06. 2024	WP (C) - 14498 /2024	P JENA	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 3 6	52971 /2024	24.06. 2024	WP (C) - 14574 /2024	B.B. MALLICK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 3 7	52972 /2024	24.06. 2024	RVWPE T- 92/20 24	B. B. MALLICK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
1 3 8	52973 /2024	24.06. 2024	WP (C) - 14557 /2024	P.N. NAYAK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION	(S ea t No -

								BENCH -2)	11 1)
1 3 9	52975 /2024	24.06. 2024	WP (C) - 14549 /2024	P.N. NAYAK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 4 0	52976 /2024	24.06. 2024	WP (C) - 21558 /2015	C R NAYAK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
1 4 1	52977 /2024	24.06. 2024	WP (C) - 14544 /2024	G.D MALLICK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 4 2	52978 /2024	24.06. 2024	WP (C) - 32804 /2021	M DAS	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
1 4 3	52979 /2024	24.06. 2024	WP (C) - 14599 /2024	B. B. MALLICK	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
1 4 4	52980 /2024	24.06. 2024	WP (C) - 6217/ 2023	L MOHANTY	C.O .	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
1 4 5	52981 /2024	24.06. 2024	WP (C) - 13316 /2024	P K MISHRA	C.O .	COURT NO. 7	Order Dtd. 2024-08-02	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 4	52982 /2024	24.06. 2024	WP (C) -	APARES BHOI	C.O .	COURT NO. 7	Order Dtd. 2024-06-21	WRIT BRANC	(S ea

6			14754 /2024					H (DIVI SION BENCH -2)	t No - 11 3)
1 4 7	52983 /2024	24.06. 2024	WP (C) - 14754 /2024	P K SWAIN	C.O .	COURT NO. 7	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
1 4 8	52985 /2024	24.06. 2024	BLAPL - 5685/ 2024	M NANDY	C.O .	COURT NO. 7	Order Dtd. 2024-06-19		(S ea t No - 11 3)
1 4 9	52987 /2024	24.06. 2024	WP (C) - 13384 /2024	RANJAN KUMAR NAYAK	C.O .	COURT NO. 7	Order Dtd. 2024-06-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 5 0	52988 /2024	24.06. 2024	WP (C) - 375/2 024	G. JAYSHING	C.O .	COURT NO. 7	Order Dtd. 2024-06-19	WRIT BRANC H-2	(S ea t No - 50 )
1 5 1	52989 /2024	24.06. 2024	WP (C) - 13384 /2024	BIJAY KUMAR SETHI	C.O .	COURT NO. 7	Order Dtd. 2024-06-20	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 5 2	52990 /2024	24.06. 2024	WP (C) - 2525/ 2018	S MOHANTY	C.O .	COURT NO. 7	Order Dtd. 2024-06-21	WRIT BRANC H-7	(S ea t No - 48 )
1 5 3	52991 /2024	24.06. 2024	WP (C) - 8873/ 2024	PRASANJIT BEHERA	C.O .	COURT NO. 7	Order Dtd. 2024-06-20	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 12

								-3)	1)
154	52992/2024	24.06.2024	WP (C) - 31632/2023	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
155	52994/2024	24.06.2024	WP (C) - 31632/2023	DEBARANJAN RAY	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
156	52995/2024	24.06.2024	CRLA-484/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No - 10)
157	52997/2024	24.06.2024	CRLA-531/2024	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No - 11)
158	52998/2024	24.06.2024	CRLA-577/2024	J R NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No - 11)
159	52999/2024	24.06.2024	CRLA-573/2024	A K ROUL	C.O.	COURT NO. 7	Order Dtd. 2024-09-09	CRIMINAL APPEAL	(Seat No - 11)
160	53000/2024	24.06.2024	BLAPL - 11060/2023	R K BARIK	C.O.	COURT NO. 8	Order Dtd. 2023-10-18	BAIL-2	(Seat No - 8)
161	53001/2024	24.06.2024	CRLA-1278/2023	SOM SEKCHAR RATH	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No

									-9)
162	53002/2024	24.06.2024	BLAPL - 1384/2024	JR NAYAK	C.O .	COURT NO. 7	Order Dtd. 2024-06-21	BAIL-1	(Seat No - 4)
163	53003/2024	24.06.2024	BLAPL - 6122/2024	S.N.SHARMA	C.O .	COURT NO. 8	Order Dtd. 2024-06-21		(Seat No - 4)
164	53004/2024	24.06.2024	CRLRE V- 299/2021	A. K. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 3)
165	53005/2024	24.06.2024	CRLMC - 2273/2024	PARTHA SARATHI DAS	C.O .	COURT NO. 24	Order Dtd. 2024-06-21	CRIMINAL MISC	(Seat No - 7)
166	53006/2024	24.06.2024	WP (C) - 10812/2024	P.N. NAYAK	C.O .	COURT NO. 6	Order Dtd. 2024-05-01	WRIT BRANCH-7	(Seat No - 48)
167	53007/2024	24.06.2024	WP (C) - 11242/2016	P.K. RATH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-1	(Seat No - 4)
168	53008/2024	24.06.2024	CRLMC - 2286/2024	PARTHA SARATHI DAS	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	CRIMINAL MISC	(Seat No - 7)
169	53009/2024	24.06.2024	CRLMC - 2131/2024	Y. DAS	C.O .	COURT NO. 6	Order Dtd. 2024-06-19		(Seat No - 7)
17	53010/2024	24.06.2024	WP (C) -	S. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH	(Seat No - 7)

0			10702 /2019					H-6	t No - 35 )
1 7 1	53011 /2024	24.06. 2024	WP (C) - 10701 /2019	S. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANC H-6	(S ea t No - 35 )
1 7 2	53012 /2024	24.06. 2024	CRLMC - 2199/ 2024	M DAS	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(S ea t No - 35 )
1 7 3	53013 /2024	24.06. 2024	WP (C) - 9912/ 2015	B.K. PATI	C.O .	COURT NO. 6	Order Dtd. 2024-07-11	WRIT BRANC H-6	(S ea t No - 24 )
1 7 4	53014 /2024	24.06. 2024	CRLMC - 2198/ 2024	M DAS	C.O .	COURT NO. 6	Order Dtd. 2024-06-19		(S ea t No - 24 )
1 7 5	53015 /2024	24.06. 2024	EXP- 7/202 2	S. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-27		(S ea t No - 24 )
1 7 6	53016 /2024	24.06. 2024	CRLMC - 2147/ 2024	S P DAS	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(S ea t No - 24 )
1 7 7	53017 /2024	24.06. 2024	EXP- 6/202 2	S. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-27		(S ea t No - 24 )

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178	53018/2024	24.06.2024	ABLAP L-6144/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Seat No - 24)
179	53019/2024	24.06.2024	CRLMC - 2182/2024	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 24)
180	53020/2024	24.06.2024	CRLMC - 2216/2024	S.R. PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 7)
181	53021/2024	24.06.2024	CRLMC - 2181/2024	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 7)
182	53022/2024	24.06.2024	CRLMC - 2171/2024	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 7)
183	53023/2024	24.06.2024	WP (C) - 11440/2024	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 23)
184	53024/2024	24.06.2024	CRLMC - 2169/2024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(Seat No - 23)
185	53025/2024	24.06.2024	CRLMC - 2238/2024	B N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 7)

186	53026/2024	24.06.2024	CRLMC - 1987/2024	S CHAUDHRY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No - 5)
187	53027/2024	24.06.2024	CRLMC - 2221/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 7)
188	53028/2024	24.06.2024	CRLMC - 1989/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMINAL MISC	(Seat No - 5)
189	53029/2024	24.06.2024	CRLMC - 2239/2024	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 7)
190	53030/2024	24.06.2024	CRLMC - 2261/2024	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMINAL MISC	(Seat No - 7)
191	53031/2024	24.06.2024	CRLMC - 2269/2024	S MUKHARJEE	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMINAL MISC	(Seat No - 7)
192	53032/2024	24.06.2024	CRLMC - 2142/2024	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(Seat No - 7)
193	53033/2024	24.06.2024	CRLMC - 2135/2024	A.K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 7)
194	53034/2024	24.06.2024	BLAPL - 13338/2023	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	BAIL-1	(Seat No - )

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1 9 5	53035 /2024	24.06. 2024	CRLMC - 2150/ 2024	G.R. PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 3)
1 9 6	53036 /2024	24.06. 2024	CRLMC - 2202/ 2024	A. K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
1 9 7	53037 /2024	24.06. 2024	CRLMC - 2155/ 2024	LAMBODOR ACHARI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 7)
1 9 8	53038 /2024	24.06. 2024	CRLMC - 2156/ 2024	S. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 7)
1 9 9	53039 /2024	24.06. 2024	CRLMC - 2205/ 2024	A. K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 0 0	53040 /2024	24.06. 2024	CRLMC - 2172/ 2024	P. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 7)
2 0 1	53041 /2024	24.06. 2024	CRLMC - 2209/ 2024	P. K. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 0 2	53042 /2024	24.06. 2024	CRLMC - 2206/ 2024	S.K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	CRIMI NAL MISC	(S ea t No - 7)
2 0 3	53043 /2024	24.06. 2024	CRLMC - 2148/ 2024	BALARAM SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No

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204	53044/2024	24.06.2024	CRLMC - 2167/2024	SK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(Seat No - 7)
205	53045/2024	24.06.2024	CRLMC - 1980/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No - 5)
206	53046/2024	24.06.2024	CRLMC - 2187/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(Seat No - 5)
207	53047/2024	24.06.2024	CRLMC - 1998/2024	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 5)
208	53048/2024	24.06.2024	CRLMC - 2031/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No - 1)
209	53049/2024	24.06.2024	CRLMC - 2092/2024	S. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No - 1)
210	53050/2024	24.06.2024	CRLMC - 2129/2024	R K ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(Seat No - 1)
211	53051/2024	24.06.2024	CRLMC - 2112/2024	S. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(Seat No - 1)
212	53052/2024	24.06.2024	CRLMC - 2177/	D.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat

			2024						No - 1)
213	53054 /2024	24.06. 2024	CRLMC - 2126/2024	S KK BHANJADEO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S eat No - 1)
214	53055 /2024	24.06. 2024	CRLMC - 2249/2024	BALARAM SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	CRIMINAL MISC	(S eat No - 7)
215	53056 /2024	24.06. 2024	CRLMC - 2144/2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S eat No - 7)
216	53057 /2024	24.06. 2024	CRLMC - 2255/2024	S K ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(S eat No - 7)
217	53058 /2024	24.06. 2024	CRP-56/2008	P K MISHRA	C.O .	COURT NO. 14	Order Dtd. 2024-06-21		(S eat No - 7)
218	53059 /2024	24.06. 2024	CRLMC - 2136/2024	M.K. MOHANTY	C.O .	COURT NO. 2 OLD			(S eat No - 7)
219	53060 /2024	24.06. 2024	CRLMC - 2252/2024	S. K. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(S eat No - 7)
220	53061 /2024	24.06. 2024	CRLMC - 2234/2024	H.K. DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMINAL MISC	(S eat No - 7)
222	53062 /2024	24.06. 2024	CRLMC -	B SINGH	C.O .	COURT NO. 2	Order Dtd. 2024-06-19	CRIMINAL	(S eat

1			2251/ 2024			OLD		MISC	t No - 7)
2 2 2	53063 /2024	24.06. 2024	CRLMC - 2247/ 2024	B. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 2 3	53064 /2024	24.06. 2024	CRLMC - 2245/ 2024	S. K. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 2 4	53065 /2024	24.06. 2024	CRLMC - 2230/ 2024	S. CHOUDHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 2 5	53066 /2024	24.06. 2024	CRLMC - 2108/ 2024	M. N. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 7)
2 2 6	53067 /2024	24.06. 2024	CRLMC - 2222/ 2024	S. CHOUDHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 2 7	53068 /2024	24.06. 2024	ABLAP L- 6100/ 2024	NIRANJAN ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL- 1	(S ea t No - 1)
2 2 8	53069 /2024	24.06. 2024	CRLMC - 2217/ 2024	S.R. PATTANAİK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 2 9	53070 /2024	24.06. 2024	CRLMC - 2113/ 2024	P K JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19		(S ea t No - 7)
2	53071	24.06.	CRLMC	G.	C.O	COURT	Order Dtd. 2024-06-21		(S

30	/2024	2024	- 2151/ 2024	JAYSHING	.	NO. 2 OLD			ea t No - 7)
231	53072 /2024	24.06. 2024	CRLMC - 2215/ 2024	B.N. SAHU	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
232	53073 /2024	24.06. 2024	CRLMC - 1402/ 2024	S. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 3)
233	53074 /2024	24.06. 2024	CRLMC - 1774/ 2024	UNMESH CHANDRA JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 3)
234	53075 /2024	24.06. 2024	CRLMC - 2290/ 2024	P. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 7)
235	53076 /2024	24.06. 2024	CRLMC - 2034/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 1)
236	53077 /2024	24.06. 2024	WP (C) - 13401 /2024	K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
237	53078 /2024	24.06. 2024	WP (C) - 14060 /2024	M.K. PATI	C.O .	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
238	53079 /2024	24.06. 2024	MATA- 187/2 024	P.K. MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2024-07-12	FIRST APPEA L	(S ea t No

									- 3)
2 3 9	53080 /2024	24.06. 2024	MATA- 364/2 023	M.C. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-08-20	FIRST APPEA L	(S ea t No - 4)
2 4 0	53081 /2024	24.06. 2024	MATA- 448/2 023	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	FIRST APPEA L	(S ea t No - 4)
2 4 1	53082 /2024	24.06. 2024	CRLMC - 2105/ 2024	A.K. JATI	C.O .	COURT NO. 1			(S ea t No - 4)
2 4 2	53083 /2024	24.06. 2024	CRLMC - 2231/ 2024	SANTOSH KUMAR MAHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 4 3	53085 /2024	24.06. 2024	BLAPL - 6094/ 2024	PRATAP SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(S ea t No - 7)
2 4 4	53086 /2024	24.06. 2024	CRLMC - 2236/ 2024	J. KAMILA	C.O .	COURT NO. 1	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 4 5	53087 /2024	24.06. 2024	BLAPL - 6097/ 2024	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(S ea t No - 7)
2 4 6	53088 /2024	24.06. 2024	CRLMC - 2237/ 2024	S. DASH	C.O .	COURT NO. 1	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 4 7	53090 /2024	24.06. 2024	BLAPL - 6100/ 2024	SAPAN KUMAR LENKA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(S ea t

			2024						No - 7)
248	53091/2024	24.06.2024	CRLMC - 2116/2024	J.R. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 7)
249	53092/2024	24.06.2024	CRLMC - 2118/2024	S. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 7)
250	53093/2024	24.06.2024	BLAPL - 6102/2024	MANGU NANDY	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(Seat No - 7)
251	53094/2024	24.06.2024	CRLMC - 2119/2024	N. ROUT	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 7)
252	53096/2024	24.06.2024	CRLMC - 2107/2024	ACHYUTANANDA PATTANAIK	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 7)
253	53097/2024	24.06.2024	BLAPL - 6105/2024	P K MISHRA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(Seat No - 7)
254	53099/2024	24.06.2024	CRLMC - 2017/2024	S.P. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 1)
255	53100/2024	24.06.2024	CRLMC - 2103/2024	B. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No - 1)
255	53101/2024	24.06.2024	BLAPL -	J PRADHAN	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(Seat

6			6038/ 2024						t No - 1)
2 5 7	53103 /2024	24.06. 2024	CRLMC - 2210/ 2024	RAKESH KUMAR SARANGI	C.O .	COURT NO. 1	Order Dtd. 2024-06-19	CRIMI NAL MISC	(S ea t No - 7)
2 5 8	53104 /2024	24.06. 2024	BLAPL - 6052/ 2024	J PRADHAN	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	BAIL- 1	(S ea t No - 6)
2 5 9	53107 /2024	24.06. 2024	CRLMC - 2185/ 2024	S. CHOUDHURY	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(S ea t No - 6)
2 6 0	53108 /2024	24.06. 2024	BLAPL - 6084/ 2024	J PRADHAN	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(S ea t No - 6)
2 6 1	53109 /2024	24.06. 2024	CRLMC - 2134/ 2024	M.R. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2024-06-19		(S ea t No - 6)
2 6 2	53110 /2024	24.06. 2024	BLAPL - 6081/ 2024	R. K. BARIK	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(S ea t No - 6)
2 6 3	53111 /2024	24.06. 2024	BLAPL - 6088/ 2024	R. K. BARIK	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	BAIL- 2	(S ea t No - 8)
2 6 4	53112 /2024	24.06. 2024	WP (C) - 13137 /2024	ACHYUTANAN DA PATTANAIAK	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 2)
2	53113	24.06.	ABLAP	SANTOSH	C.O	COURT	Order Dtd. 2024-06-21		(S

65	/2024	2024	L-5281/2024	KUMAR MAHANTY	.	NO. 1			eat No - 2)
266	53114/2024	24.06.2024	WP (C) - 32205/2023	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANC H-4	(Seat No - 27)
267	53115/2024	24.06.2024	ABLAP L-6158/2024	J KAMILA	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No - 27)
268	53116/2024	24.06.2024	ABLAP L-5284/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No - 27)
269	53117/2024	24.06.2024	ABLAP L-5166/2024	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No - 27)
270	53118/2024	24.06.2024	ABLAP L-5903/2024	M R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	BAIL-2	(Seat No - 7)
271	53119/2024	24.06.2024	WP (C) - 32201/2023	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANC H-4	(Seat No - 27)
272	53120/2024	24.06.2024	WP (C) - 10131/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-6	(Seat No - 36)

273	53121/2024	24.06.2024	WP (C) - 9585/2012	GYANA RANJAN PATRA	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-8	(Seat No - 29)
274	53122/2024	24.06.2024	WP (C) - 32199/2023	SARAT DASH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Seat No - 13)
275	53123/2024	24.06.2024	WP (C) - 30969/2023	SARAT DASH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No - 32)
276	53124/2024	24.06.2024	WP (C) - 31471/2023	SARAT DASH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Seat No - 14)
277	53125/2024	24.06.2024	WP (C) - 31476/2023	SARAT DASH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Seat No - 14)
278	53126/2024	24.06.2024	WP (C) - 31468/2023	SARAT DASH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Seat No - 14)
279	53127/2024	24.06.2024	WP (C) - 30974/2023	SARAT DASH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No - 32)
280	53128/2024	24.06.2024	WP (C) - 7593/2024	CHINU RANI PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-1	(Seat No - )

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281	53129/2024	24.06.2024	ABLAP L-6146/2024	S CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	BAIL-2	(Seat No - 12)
282	53130/2024	24.06.2024	WP (C) - 11300/2024	CHINU RANI PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-3	(Seat No - 33)
283	53131/2024	24.06.2024	WP (C) - 12719/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-4	(Seat No - 38)
284	53132/2024	24.06.2024	WP (C) - 14231/2024	SUMIT SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No - 32)
285	53133/2024	24.06.2024	ABLAP L-6107/2024	M K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No - 32)
286	53134/2024	24.06.2024	WP (C) - 14174/2024	BHOJARAJ SETH	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Seat No - 28)
287	53135/2024	24.06.2024	TRP (C) - 95/2024	R.K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	M.J.C.	(Seat No - 6)
288	53136/2024	24.06.2024	WP (C) - 9523/	B. K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-06-20	WRIT BRANCH-1	(Seat

			2015						No - 1)
289	53137/2024	24.06.2024	TRP (C) - 105/2024	R. C. MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	M.J.C.	(Seat No - 6)
290	53138/2024	24.06.2024	TRP (C) - 155/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	M.J.C.	(Seat No - 6)
291	53139/2024	24.06.2024	RSA-379/2016	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	SECOND APPEAL	(Seat No - 1)
292	53140/2024	24.06.2024	TRPCR L-17/2024	A. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	BAIL-1	(Seat No - 3)
293	53141/2024	24.06.2024	TRPCR L-47/2024	P. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-06-20	BAIL-1	(Seat No - 3)
294	53142/2024	24.06.2024	BLAPL - 3800/2023	SAILENDRA BISWAL	C.O.	COURT NO. 3	Order Dtd. 2024-06-20	BAIL-2	(Seat No - 11)
295	53143/2024	24.06.2024	BLAPL - 5239/2024	A K BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-06-21		(Seat No - 11)
296	53144/2024	24.06.2024	WP (C) - 14701/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Seat No - 12)

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297	53145/2024	24.06.2024	WP (C) - 12059/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No - 47)
298	53146/2024	24.06.2024	WP (C) - 13472/2024	SUBASH CHANDRA TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-4	(Seat No - 19)
299	53147/2024	24.06.2024	WP (C) - 11889/2024	BIKRAM SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-06-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
300	53148/2024	24.06.2024	WP (C) - 14699/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 6)
301	53149/2024	24.06.2024	WP (C) - 14127/2024	B B MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-06-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
302	53150/2024	24.06.2024	WP (C) - 14700/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 6)
303	53151/2024	24.06.2024	WP (C) - 14696/2024	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 6)
304	53152/2024	24.06.2024	WP (C) - 12312/2024	R K MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH	(Seat No - 11)

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305	53153/2024	24.06.2024	WP (C) - 11138/2024	A.K. JATI	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 7)
306	53154/2024	24.06.2024	WP (C) - 13728/2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
307	53155/2024	24.06.2024	WP (C) - 13893/2024	SUBASH CHANDRA TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-8	(Seat No - 29)
308	53156/2024	24.06.2024	CRLA-563/2024	S CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-06-19	CRIMINAL APPEAL	(Seat No - 11)
309	53157/2024	24.06.2024	WP (C) - 14425/2024	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-06-21	WRIT BRANCH-7	(Seat No - 5)
310	53158/2024	24.06.2024	CRLA-585/2024	P K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-06-26	CRIMINAL APPEAL	(Seat No - 11)
311	53159/2024	24.06.2024	WP (C) - 10428/2024	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANCH-1	(Seat No - 2)
312	53160/2024	24.06.2024	BLAPL - 13241/2023	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-06-19	BAIL-2	(Seat No - 9)

3 1 3	53161 /2024	24.06. 2024	CMP- 367/2 024	A.K. ROUL	C.O .	COURT NO. 20	Order Dtd. 2024-06-21	WRIT BRANC H-1	(S ea t No - 30 )
3 1 4	53162 /2024	24.06. 2024	CRLMC - 1862/ 2024	ARJUNA CHARANA BEHERA	C.O .	COURT NO. 15	Order Dtd. 2024-05-16	CRIMI NAL MISC	(S ea t No - 7)
3 1 5	53163 /2024	24.06. 2024	WP (C) - 19546 /2017	M.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 2)
3 1 6	53164 /2024	24.06. 2024	CRLMC - 1892/ 2024	A MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-05-16	CRIMI NAL MISC	(S ea t No - 7)
3 1 7	53165 /2024	24.06. 2024	WP (C) - 17326 /2017	M.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 44 )
3 1 8	53166 /2024	24.06. 2024	RPFAM - 157/2 024	D.K. NAIK	C.O .	COURT NO. 20			(S ea t No - 44 )
3 1 9	53168 /2024	24.06. 2024	CRLMC - 2080/ 2024	M K MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-05-28	CRIMI NAL MISC	(S ea t No - 1)
3 2 0	53169 /2024	24.06. 2024	CRLMC - 1343/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COURT NO. 15	Order Dtd. 2024-04-30	CRIMI NAL MISC	(S ea t No - 1)
3 2 2	53170 /2024	24.06. 2024	BLAPL -	P K MOHANTY	C.O .	COURT NO.	Order Dtd. 2024-06-21		(S ea

1			6080/ 2024			15			t No - 1)
3 2 2	53171 /2024	24.06. 2024	BLAPL - 6054/ 2024	I.CH. SAHU	C.O .	COURT NO. 15	Order Dtd. 2024-06-21		(S ea t No - 1)
3 2 3	53172 /2024	24.06. 2024	BLAPL - 6063/ 2024	J KAMILA	C.O .	COURT NO. 15	Order Dtd. 2024-06-21		(S ea t No - 1)
3 2 4	53173 /2024	24.06. 2024	BLAPL - 6093/ 2024	P.K. MOHANTY	C.O .	COURT NO. 15	Order Dtd. 2024-06-21		(S ea t No - 1)
3 2 5	53174 /2024	24.06. 2024	BLAPL - 6051/ 2024	B DAS	C.O .	COURT NO. 15	Order Dtd. 2024-06-21		(S ea t No - 1)
3 2 6	53175 /2024	24.06. 2024	BLAPL - 6090/ 2024	P.K. MOHANTY	C.O .	COURT NO. 15			(S ea t No - 1)
3 2 7	53176 /2024	24.06. 2024	BLAPL - 3927/ 2024	J KAMILA	C.O .	COURT NO. 15	Order Dtd. 2024-06-21		(S ea t No - 1)
3 2 8	53177 /2024	24.06. 2024	BLAPL - 6068/ 2024	P. JENA	C.O .	COURT NO. 15	Order Dtd. 2024-06-21		(S ea t No - 1)
3 2 9	53178 /2024	24.06. 2024	ABLAP L- 6142/ 2024	TR DAS	C.O .	COURT NO. 15	Order Dtd. 2024-06-21	BAIL- 1	(S ea t No - 1)
3	53179	24.06.	ABLAP	TR DAS	C.O	COURT	Order Dtd. 2024-06-21		(S

30	/2024	2024	L-4604/2024		.	NO. 15			eat No - 1)
331	53180/2024	24.06.2024	BLAPL - 5267/2024	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-28		(Seat No - 1)
332	53182/2024	24.06.2024	BLAPL - 5180/2024	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 1)
333	53183/2024	24.06.2024	BLAPL - 6045/2024	M.A.ALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 1)
334	53184/2024	24.06.2024	BLAPL - 5054/2024	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-23		(Seat No - 1)
335	53185/2024	24.06.2024	BLAPL - 3677/2024	S.P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	BAIL-1	(Seat No - 6)
336	53186/2024	24.06.2024	BLAPL - 1891/2024	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 6)
337	53187/2024	24.06.2024	BLAPL - 2094/2024	N K SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 6)
338	53188/2024	24.06.2024	BLAPL - 2071/2024	M/S ABANI RANJAN DAS, BIJAY KUMAR BEHERA, SANJIB KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 6)

				BHANJADEO, DHIRENDRA KUMAR MOHAPATRA					
3 3 9	53189 /2024	24.06. 2024	BLAPL - 6091/ 2024	S.P. SAHOO	C.O .	COURT NO. 2 OLD			(S ea t No - 6)
3 4 0	53190 /2024	24.06. 2024	ABLAP L- 6157/ 2024	BALARAM SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 6)
3 4 1	53191 /2024	24.06. 2024	ABLAP L- 6162/ 2024	G S MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 6)
3 4 2	53192 /2024	24.06. 2024	BLAPL - 6089/ 2024	S.P. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 6)
3 4 3	53193 /2024	24.06. 2024	ABLAP L- 6137/ 2024	LAXMI CHARAN BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 6)
3 4 4	53194 /2024	24.06. 2024	ABLAP L- 6143/ 2024	KC TRIPATHY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 6)
3 4 5	53195 /2024	24.06. 2024	BLAPL - 6087/ 2024	S.P. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 6)
3 4 6	53196 /2024	24.06. 2024	ABLAP L- 6129/ 2024	KARMA DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 6)
3	53197	24.06.	ABLAP	MR DASH	C.O	COURT	Order Dtd. 2024-06-21		(S

47	/2024	2024	L-4366/2024		.	NO. 2 OLD			eat No - 6)
348	53198/2024	24.06.2024	BLAPL - 6083/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 6)
349	53199/2024	24.06.2024	ABLAP L- 6149/2024	KARMA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 6)
350	53200/2024	24.06.2024	ABLAP L- 6159/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 6)
351	53201/2024	24.06.2024	ABLAP L- 6126/2024	KSHTISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	BAIL-1	(Seat No - 4)
352	53202/2024	24.06.2024	ABLAP L- 6152/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	BAIL-1	(Seat No - 4)
353	53203/2024	24.06.2024	ABLAP L- 6153/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 4)
354	53205/2024	24.06.2024	ABLAP L- 6154/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	BAIL-1	(Seat No - 1)
355	53206/2024	24.06.2024	ABLAP L- 4125/2024	SUSANTA KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 1)

356	53207/2024	24.06.2024	ABLAP L-6160/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 1)
357	53209/2024	24.06.2024	ABLAP L-6141/2024	SR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 1)
358	53210/2024	24.06.2024	ABLAP L-6147/2024	PR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	BAIL-1	(Seat No - 4)
359	53211/2024	24.06.2024	ABLAP L-6156/2024	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 4)
360	53212/2024	24.06.2024	ABLAP L-6140/2024	BIDHU BHUSANA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 4)
361	53213/2024	24.06.2024	ABLAP L-6115/2024	SR PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 4)
362	53215/2024	24.06.2024	ABLAP L-6148/2024	M NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 4)
363	53216/2024	24.06.2024	ABLAP L-6132/2024	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 4)
364	53217/2024	24.06.2024	ABLAP L-6133/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - )

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3 6 5	53219 /2024	24.06. 2024	ABLAP L- 6107/ 2024	MK SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 4)
3 6 6	53220 /2024	24.06. 2024	ABLAP L- 6106/ 2024	MK SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 4)
3 6 7	53222 /2024	24.06. 2024	WP (C) - 183/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
3 6 8	53223 /2024	24.06. 2024	BLAPL - 6015/ 2024	SK SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 1	(S ea t No - 1)
3 6 9	53224 /2024	24.06. 2024	WP (C) - 208/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-1	(S ea t No - 49 )
3 7 0	53225 /2024	24.06. 2024	BLAPL - 4619/ 2024	MR SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No - 49 )
3 7 1	53226 /2024	24.06. 2024	WP (C) - 212/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-1	(S ea t No - 49 )
3 7 2	53227 /2024	24.06. 2024	BLAPL - 540/2 024	UC JENA	C.O .	COURT NO. 11	Order Dtd. 2024-06-21		(S ea t No - 49)

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3 7 3	53228 /2024	24.06. 2024	WP (C) - 209/2 024	B.C. PANDA	C.O .	COURT NO. 6		WRIT BRANC H-1	(S ea t No - 49 )
3 7 4	53230 /2024	24.06. 2024	ABLAP L- 6128/ 2024	IC SAHU	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 1	(S ea t No - 2)
3 7 5	53231 /2024	24.06. 2024	WP (C) - 3052/ 2024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 35 )
3 7 6	53233 /2024	24.06. 2024	WP (C) - 3055/ 2024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 35 )
3 7 7	53234 /2024	24.06. 2024	ABLAP L- 6130/ 2024	IC SAHU	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 2	(S ea t No - 12 )
3 7 8	53236 /2024	24.06. 2024	WP (C) - 3056/ 2024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 35 )
3 7 9	53237 /2024	24.06. 2024	ABLAP L- 6136/ 2024	G JAYASINGH	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No - 35 )
3 8 0	53239 /2024	24.06. 2024	WP (C) - 3057/ 2024	B.C. PANDA	C.O .	COURT NO. 6		WRIT BRANC H-6	(S ea t No

									- 35 )
3 8 1	53240 /2024	24.06. 2024	ABLAP L- 6119/ 2024	J PRADHAN	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 2	(S ea t No - 12 )
3 8 2	53241 /2024	24.06. 2024	WP (C) - 3058/ 2024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 35 )
3 8 3	53243 /2024	24.06. 2024	WP (C) - 3059/ 2024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-6	(S ea t No - 35 )
3 8 4	53245 /2024	24.06. 2024	ABLAP L- 6163/ 2024	SN MISHRA	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No - 35 )
3 8 5	53246 /2024	24.06. 2024	WP (C) - 207/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-1	(S ea t No - 49 )
3 8 6	53247 /2024	24.06. 2024	ABLAP L- 6155/ 2024	RK MALLICK	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No - 49 )
3 8 7	53248 /2024	24.06. 2024	WP (C) - 204/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-1	(S ea t No - 49 )
3	53249	24.06.	WP (C)	B.C. PANDA	C.O	COURT	Order Dtd. 2024-07-26	WRIT	(S

8 8	/2024	2024	- 203/2 024		.	NO. 6		BRANC H-1	ea t No - 49 )
3 8 9	53251 /2024	24.06. 2024	ABLAP L- 6122/ 2024	AK JATI	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 2	(S ea t No - 11 )
3 9 0	53252 /2024	24.06. 2024	WP (C) - 200/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
3 9 1	53253 /2024	24.06. 2024	ABLAP L- 4073/ 2024	G SAHOO	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No - 56 )
3 9 2	53254 /2024	24.06. 2024	WP (C) - 178/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
3 9 3	53255 /2024	24.06. 2024	ABLAP L- 5861/ 2024	B DAS	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 2	(S ea t No - 9)
3 9 4	53256 /2024	24.06. 2024	WP (C) - 173/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
3 9 5	53257 /2024	24.06. 2024	ABLAP L- 5892/ 2024	SD JENA	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No - 56 )

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3 9 6	53258 /2024	24.06. 2024	WP (C) - 165/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
3 9 7	53259 /2024	24.06. 2024	ABLAP L- 5896/ 2024	SD JENA	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No - 56 )
3 9 8	53260 /2024	24.06. 2024	WP (C) - 167/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
3 9 9	53261 /2024	24.06. 2024	ABLAP L- 6123/ 2024	J BEHERA	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 2	(S ea t No - 12 )
4 0 0	53262 /2024	24.06. 2024	WP (C) - 169/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
4 0 1	53264 /2024	24.06. 2024	WP (C) - 171/2 024	B.C. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-07-26	WRIT BRANC H-8	(S ea t No - 56 )
4 0 2	53265 /2024	24.06. 2024	ABLAP L- 5283/ 2024	SK MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-06-21	BAIL- 2	(S ea t No - 9)
4 0 3	53266 /2024	24.06. 2024	ABLAP L- 6114/ 2024	SK MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-06-21		(S ea t No

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4 0 4	53267 /2024	24.06. 2024	WP (C) - 3968/ 2017	R.R.DAS	C.O .	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANC H-5	(S ea t No - 22 )
4 0 5	53268 /2024	24.06. 2024	ABLAP L- 6116/ 2024	SK MOHANTY	C.O .	COURT NO. 16	Order Dtd. 2024-06-21		(S ea t No - 22 )
4 0 6	53269 /2024	24.06. 2024	RVWPE T- 220/2 023	M BEHERA	C.O .	COURT NO. 16	Order Dtd. 9999-12-31		(S ea t No - 22 )
4 0 7	53270 /2024	24.06. 2024	ABLAP L- 6131/ 2024	S BARIK	C.O .	COURT NO. 16	Order Dtd. 2024-06-21		(S ea t No - 22 )
4 0 8	53275 /2024	24.06. 2024	RVWPE T- 217/2 023	M. BEHERA	C.O .	COURT NO. 16	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 11 )
4 0 9	53276 /2024	24.06. 2024	ABLAP L- 6065/ 2024	UC JENA	C.O .	COURT NO. 16	Order Dtd. 2024-06-20	BAIL- 2	(S ea t No - 11 )
4 1 0	53279 /2024	24.06. 2024	WP (C) - 12911 /2024	B.SAMAL	C.O .	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 10 )
4 1 1	53282 /2024	24.06. 2024	WP (C) - 2150/ 2024	M.K NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-8	(S ea t No - 10 )

			2021						No-41)
412	53284/2024	24.06.2024	WPC (OAC) - 3584/2017	B.K MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-06-19	OA Branch	(Seat No - 1)
413	53287/2024	24.06.2024	RVWPE T- 244/2023	M BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	CIVIL REVISION	(Seat No - 1)
414	53289/2024	24.06.2024	RVWPE T- 243/2023	M BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	CIVIL REVISION	(Seat No - 1)
415	53290/2024	24.06.2024	FAO- 579/2020	A.K PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	MISC. APPEAL SEC.	(Seat No - 9)
416	53291/2024	24.06.2024	RVWPE T- 242/2023	M BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	CIVIL REVISION	(Seat No - 1)
417	53292/2024	24.06.2024	RVWPE T- 241/2023	M BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(Seat No - 1)
418	53293/2024	24.06.2024	WP (C) - 14472/2024	S.K SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH-7	(Seat No - 5)
419	53294/2024	24.06.2024	RVWPE T- 240/2023	M BEHERA	C.O .	COURT NO. 1	Order Dtd. 2024-06-21		(Seat No - 5)
4	53295	24.06.	WPC (O	S.K RATH	C.O	COURT	Order Dtd. 2024-06-21	OA	(S

20	/2024	2024	AC) - 2016/ 2018		.	NO. 1		Branch	Seat No - 1)
421	53296 /2024	24.06. 2024	RVWPE T- 239/2 023	M BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(S ea t No - 1)
422	53297 /2024	24.06. 2024	BLAPL - 5976/ 2024	B DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	BAIL- 2	(S ea t No - 12 )
423	53298 /2024	24.06. 2024	BLAPL - 5936/ 2024	B DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-18		(S ea t No - 12 )
424	53299 /2024	24.06. 2024	BLAPL - 3940/ 2024	ASHOK KU RANA	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(S ea t No - 12 )
425	53300 /2024	24.06. 2024	WP (C) - 21139 /2021	M.K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 9)
426	53301 /2024	24.06. 2024	RVWPE T- 238/2 023	M BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
427	53302 /2024	24.06. 2024	RVWPE T- 221/2 023	M BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-21		(S ea t No - 1)
428	53304 /2024	24.06. 2024	RVWPE T-	M BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	CIVIL REVIS	(S ea

8			256/2 023			OLD		ION	t No - 1)
4 2 9	53305 /2024	24.06. 2024	WP (C) - 19361 /2015	B. BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
4 3 0	53306 /2024	24.06. 2024	RVWPE T- 250/2 023	M BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-21		(S ea t No - 10 8)
4 3 1	53307 /2024	24.06. 2024	RVWPE T- 249/2 023	M BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 3 2	53308 /2024	24.06. 2024	RVWPE T- 248/2 023	M BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 3 3	53309 /2024	24.06. 2024	RVWPE T- 247/2 023	M BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 3 4	53311 /2024	24.06. 2024	RVWPE T- 246/2 023	M BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 3 5	53312 /2024	24.06. 2024	CRLMC - 2243/ 2024	S. DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 7)
4 3 6	53313 /2024	24.06. 2024	CRLMC - 2240/ 2024	S. DASH	C.O .	COURT NO. 2 OLD		CRIMI NAL MISC	(S ea t No -

									7)
4 3 7	53314 /2024	24.06. 2024	RVWPE T- 245/2 023	M BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 3 8	53315 /2024	24.06. 2024	WP (C) - 26975 /2019	PRAMOD KUMAR	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
4 3 9	53316 /2024	24.06. 2024	CRLMC - 2125/ 2024	BALARAM SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 10 7)
4 4 0	53317 /2024	24.06. 2024	CRLMC - 2065/ 2024	J.P. KAR	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 1)
4 4 1	53318 /2024	24.06. 2024	RVWPE T- 255/2 023	M BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 4 2	53319 /2024	24.06. 2024	CRLMC - 2049/ 2024	P.K. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 1)
4 4 3	53320 /2024	24.06. 2024	RVWPE T- 254/2 023	M BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 1)
4 4 4	53321 /2024	24.06. 2024	CRLMC - 1951/ 2024	P.K. LENKA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 5)
4 4	53322 /2024	24.06. 2024	RVWPE T-	M BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-06-21	CIVIL REVIS	(S ea

5			253/2 023			OLD		ION	t No - 1)
4 4 6	53323 /2024	24.06. 2024	CRLMC - 2246/ 2024	K.K. NATH	C.O .	COURT NO. 2 OLD		CRIMI NAL MISC	(S ea t No - 7)
4 4 7	53324 /2024	24.06. 2024	RVWPE T- 252/2 023	M BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 4 8	53325 /2024	24.06. 2024	CRLMC - 2244/ 2024	S. DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMI NAL MISC	(S ea t No - 7)
4 4 9	53326 /2024	24.06. 2024	WP (C) - 26978 /2019	PRAMOD KUMAR	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
4 5 0	53327 /2024	24.06. 2024	RVWPE T- 251/2 023	M BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CIVIL REVIS ION	(S ea t No - 1)
4 5 1	53328 /2024	24.06. 2024	RVWPE T- 237/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 1)
4 5 2	53329 /2024	24.06. 2024	RVWPE T- 236/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD			(S ea t No - 1)
4 5 3	53330 /2024	24.06. 2024	RVWPE T- 235/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD			(S ea t No - 1)

4 5 4	53331 /2024	24.06. 2024	WP (C) - 26979 /2019	PRAMOD KUMAR	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
4 5 5	53332 /2024	24.06. 2024	RVWPE T- 234/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 10 7)
4 5 6	53333 /2024	24.06. 2024	RVWPE T- 233/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 10 7)
4 5 7	53334 /2024	24.06. 2024	ABLAP L- 6085/ 2024	NIRANJAN ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 10 7)
4 5 8	53335 /2024	24.06. 2024	WP (C) - 4034/ 2022	A.MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
4 5 9	53336 /2024	24.06. 2024	RVWPE T- 232/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 11 7)
4 6 0	53337 /2024	24.06. 2024	RVWPE T- 231/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 11 7)
4 6 1	53338 /2024	24.06. 2024	RVWPE T- 230/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD			(S ea t No

									- 11 7)
4 6 2	53339 /2024	24.06. 2024	RVWPE T- 229/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 11 7)
4 6 3	53340 /2024	24.06. 2024	RVWPE T- 228/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 11 7)
4 6 4	53341 /2024	24.06. 2024	RVWPE T- 227/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 11 7)
4 6 5	53342 /2024	24.06. 2024	WP (C) - 13560 /2024	U. KUMA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANC H-5	(S ea t No - 22 )
4 6 6	53343 /2024	24.06. 2024	MACA- 635/2 016	J DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-19	MISC. APPEA L SEC.	(S ea t No - 9)
4 6 7	53344 /2024	24.06. 2024	RVWPE T- 226/2 023	M. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 9)
4 6 8	53345 /2024	24.06. 2024	WP (C) - 9366/ 2018	N.R. PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-02-29	WRIT BRANC H-3	(S ea t No - 33 )
4 6 9	53346 /2024	24.06. 2024	ABLAP L- 6068/	ARUNDHATI SAHU	C.O .	COURT NO. 6	Order Dtd. 2024-06-20	BAIL- 2	(S ea t

			2024						No - 8)
470	53347/2024	24.06.2024	RVWPE T-225/2023	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No - 8)
471	53348/2024	24.06.2024	RVWPE T-224/2023	M. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No - 8)
472	53349/2024	24.06.2024	MACA-635/2016	B R SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	MISC. APPEAL SEC.	(Seat No - 9)
473	53350/2024	24.06.2024	MACA-636/2016	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	MISC. APPEAL SEC.	(Seat No - 9)
474	53351/2024	24.06.2024	RVWPE T-223/2023	M. BEHERA	C.O.	COURT NO. 6			(Seat No - 9)
475	53352/2024	24.06.2024	MACA-698/2016	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	MISC. APPEAL SEC.	(Seat No - 9)
476	53353/2024	24.06.2024	RVWPE T-222/2023	M. BEHERA	C.O.	COURT NO. 6			(Seat No - 9)
477	53354/2024	24.06.2024	MACA-699/2016	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	MISC. APPEAL SEC.	(Seat No - 9)
477	53355/2024	24.06.2024	ABLAP L-	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2024-06-20		(Seat No - 9)

8			6058/ 2024						t No - 9)
4 7 9	53356 /2024	24.06. 2024	ABLAP L- 6060/ 2024	SARAT DASH	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea t No - 9)
4 8 0	53357 /2024	24.06. 2024	ABLAP L- 6064/ 2024	SRINIBASH MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea t No - 9)
4 8 1	53358 /2024	24.06. 2024	ABLAP L- 6063/ 2024	BALARAM SINGH	C.O .	COURT NO. 6	Order Dtd. 2024-06-20	BAIL- 2	(S ea t No - 11 )
4 8 2	53359 /2024	24.06. 2024	BLAPL - 3791/ 2024	JYOTI PRAKASH KAR	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 8 3	53360 /2024	24.06. 2024	ABLAP L- 6061/ 2024	BALARAM SINGH	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 8 4	53361 /2024	24.06. 2024	ABLAP L- 6066/ 2024	JADUNATH PRADHAN	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 8 5	53362 /2024	24.06. 2024	ABLAP L- 6091/ 2024	AMLAN MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 8	53363 /2024	24.06. 2024	ABLAP L- 6091/ 2024	P. K. BARIK	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea

6			6070/ 2024						t No - 11 )
4 8 7	53364 /2024	24.06. 2024	ABLAP L- 6059/ 2024	M. R. ROUTRAY	C.O .	COURT NO. 6	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 8 8	53365 /2024	24.06. 2024	ABLAP L- 6074/ 2024	R. K. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 8 9	53366 /2024	24.06. 2024	ABLAP L- 6087/ 2024	K. C. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 9 0	53368 /2024	24.06. 2024	ABLAP L- 6089/ 2024	H. K. PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 9 1	53369 /2024	24.06. 2024	ABLAP L- 6090/ 2024	JAYAKRISHN A MOHAPATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 11 )
4 9 2	53370 /2024	24.06. 2024	WP (C) - 14317 /2024	NIRANJAN ROUT	C.O .	COURT NO. 14	Order Dtd. 2024-07-19	WRIT BRANC H-6	(S ea t No - 36 )
4 9 3	53371 /2024	24.06. 2024	WP (C) - 14473 /2024	PRASANJIT BEHERA	C.O .	COURT NO. 14	Order Dtd. 2024-06-21	WRIT BRANC H-7	(S ea t No - 5)

4 9 4	53372 /2024	24.06. 2024	WP (C) - 14329 /2024	MANGU NANDY	C.O .	COURT NO. 14	Order Dtd. 2024-06-21	WRIT BRANC H-6	(S ea t No - 36 )
4 9 5	53373 /2024	24.06. 2024	WP (C) - 14289 /2024	B K DAS	C.O .	COURT NO. 14	Order Dtd. 2024-06-21	WRIT BRANC H-5	(S ea t No - 32 )
4 9 6	53374 /2024	24.06. 2024	ABLAP L- 6084/ 2024	SAMARENDRA MOHANTY	C.O .	COURT NO. 14	Order Dtd. 2024-06-20		(S ea t No - 32 )
4 9 7	53375 /2024	24.06. 2024	WP (C) - 14289 /2024	B K PARDHI	C.O .	COURT NO. 14	Order Dtd. 2024-06-21	WRIT BRANC H-5	(S ea t No - 32 )
4 9 8	53376 /2024	24.06. 2024	ABLAP L- 6083/ 2024	PRADEEP KUMAR MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	BAIL- 1	(S ea t No - 1)
4 9 9	53377 /2024	24.06. 2024	WP (C) - 14254 /2024	BIJAY KUMAR MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	WRIT BRANC H-5	(S ea t No - 32 )
5 0 0	53378 /2024	24.06. 2024	ABLAP L- 6082/ 2024	MANAS RANJAN SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 32 )
5 0 1	53379 /2024	24.06. 2024	WP (C) - 13443 /2024	H K PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRANC H-4	(S ea t No - )

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5 0 2	53380 /2024	24.06. 2024	ABLAP L- 6080/ 2024	PRADIPTA KUMAR MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 19 )
5 0 3	53381 /2024	24.06. 2024	WP (C) - 14274 /2024	S K SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRANC H-5	(S ea t No - 32 )
5 0 4	53382 /2024	24.06. 2024	ABLAP L- 6081/ 2024	MANAS RANJAN SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 32 )
5 0 5	53383 /2024	24.06. 2024	WP (C) - 14274 /2024	RABI NARAYAN BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRANC H-5	(S ea t No - 32 )
5 0 6	53384 /2024	24.06. 2024	ABLAP L- 6079/ 2024	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 32 )
5 0 7	53385 /2024	24.06. 2024	ABLAP L- 5303/ 2024	PRADIPTA BEURA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(S ea t No - 32 )
5 0 8	53386 /2024	24.06. 2024	WP (C) - 14295 /2024	S K OJHA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20	WRIT BRANC H-5	(S ea t No - 32 )
5 0	53387 /2024	24.06. 2024	ABLAP L- .	NANDA KISHORE	C.O .	COURT NO. 2	Order Dtd. 2024-06-20	BAIL- 2	(S ea

9			6078/ 2024	ROUT		OLD			t No - 9)
5 1 0	53388 /2024	24.06. 2024	ABLAP L- 6077/ 2024	JAYAKRISHN A MOHAPATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 9)
5 1 1	53389 /2024	24.06. 2024	ABLAP L- 6076/ 2024	SUBAS SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 9)
5 1 2	53390 /2024	24.06. 2024	ABLAP L- 6072/ 2024	BISWAJIT SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(S ea t No - 9)
5 1 3	53391 /2024	24.06. 2024	WP (C) - 14458 /2024	R R DAS	C.O .	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANC H-7	(S ea t No - 5)
5 1 4	53392 /2024	24.06. 2024	ABLAP L- 6071/ 2024	R. K. MALLICK	C.O .	COURT NO. 10	Order Dtd. 2024-06-20		(S ea t No - 5)
5 1 5	53393 /2024	24.06. 2024	WP (C) - 14458 /2024	PRADEEP KU RATH	C.O .	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANC H-7	(S ea t No - 5)
5 1 6	53394 /2024	24.06. 2024	WP (C) - 14130 /2024	BASUDEV BARIK	C.O .	COURT NO. 10	Order Dtd. 2024-06-20	WRIT BRANC H-3	(S ea t No - 28 )
5 1 7	53395 /2024	24.06. 2024	ABLAP L- 6062/ 2024	S. K. BISWAL	C.O .	COURT NO. 10	Order Dtd. 2024-06-20		(S ea t No - 28)

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518	53396/2024	24.06.2024	CRLRE V-106/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-06-20	CRIMINAL REVISION	(Seat No - 4)
519	53398/2024	24.06.2024	ABLAP L-6057/2024	P. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-06-20	BAIL-1	(Seat No - 5)
520	53399/2024	24.06.2024	ABLAP L-5649/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 10	Order Dtd. 2024-06-20		(Seat No - 5)
521	53400/2024	24.06.2024	BLAPL - 2351/2024	N. C. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 5)
522	53401/2024	24.06.2024	BLAPL - 6095/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 5)
523	53402/2024	24.06.2024	ABLAP L-6151/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 5)
524	53403/2024	24.06.2024	ABLAP L-5334/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 5)
525	53404/2024	24.06.2024	ABLAP L-6145/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 5)
526	53405/2024	24.06.2024	BLAPL - 1756/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 5)

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527	53406/2024	24.06.2024	BLAPL - 6096/2024	R. K. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-21	BAIL-2	(Seat No - 8)
528	53407/2024	24.06.2024	ABLAP L- 6069/2024	MANOJ KUMAR PANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-06-20		(Seat No - 8)
529	53408/2024	24.06.2024	CRLRE V- 217/2024	J. SAHOO	C.O .	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No - 1)
530	53409/2024	24.06.2024	BLAPL - 6127/2024	S BISWAL	C.O .	COURT NO. 6	Order Dtd. 2024-06-24		(Seat No - 1)
531	53410/2024	24.06.2024	BLAPL - 6145/2024	S BISWAL	C.O .	COURT NO. 6	Order Dtd. 2024-06-24	BAIL-1	(Seat No - 4)
532	53411/2024	24.06.2024	BLAPL - 390/2023	R.K. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2024-04-22	BAIL-1	(Seat No - 5)
533	53412/2024	24.06.2024	TRP (C) - 151/2024	R.K. BEHERA	C.O .	COURT NO. 11		M.J.C .	(Seat No - 6)
534	53413/2024	24.06.2024	WP (C) - 28402/2023	I.CH. SAHU	C.O .	COURT NO. 11	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 50)
533	53418/2024	24.06.2024	CRLA- 539/2	R.K. BARIK	C.O .	COURT NO. 7		CRIMINAL	(Seat No - 50)

5			024					APPEAL	t No - 11 )
5 3 6	53419 /2024	24.06. 2024	ABLAP L- 6003/ 2024	DIBAKAR SAMAL	C.O .	COURT NO. 7	Order Dtd. 2024-06-19		(S ea t No - 11 )
5 3 7	53420 /2024	24.06. 2024	ABLAP L- 6161/ 2024	H.K.DAS	C.O .	COURT NO. 7	Order Dtd. 2024-06-21		(S ea t No - 11 )
5 3 8	52837 /2024	24.06. 2024	WA- 1130/ 2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-09-25	WRIT APPEA L	(S ea t No - 5)
5 3 9	52838 /2024	24.06. 2024	WP (C) - 13411 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-06-20	WRIT BRANC H-4	(S ea t No - 19 )
5 4 0	52839 /2024	24.06. 2024	WP (C) - 14291 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-06-20	WRIT BRANC H-5	(S ea t No - 32 )
5 4 1	52840 /2024	24.06. 2024	WP (C) - 814/2 003	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2016-12-21		(S ea t No - 32 )
5 4 2	52841 /2024	24.06. 2024	CRLMC - 2149/ 2024	RUDRA MADHAB BISHWAL	GEN ERA L		Order Dtd. 2024-06-20		(S ea t No - 32 )

543	52855/2024	24.06.2024	CRLMP - 785/2024	SOUBHAGYA KUMAR DASH	GENERAL		Order Dtd. 2024-06-19	WRIT BRANCH-4	(Seat No - 37)
544	52885/2024	24.06.2024	ABLAPL- 5988/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-06-19		(Seat No - 37)
545	52887/2024	24.06.2024	WP (C) - 38276/2021	APARESH BHOI	GENERAL		Entire Brief	WRIT BRANCH-2	(Seat No - 6)
546	52897/2024	24.06.2024	CRLMC - 2102/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-06-19		(Seat No - 6)
547	52904/2024	24.06.2024	WA- 923/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 6)
548	52958/2024	24.06.2024	WP (C) - 11415/2010	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures		(Seat No - 6)
549	52964/2024	24.06.2024	CMAPL - 495/2022	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	M.J.C .	(Seat No - 2)
550	52984/2024	24.06.2024	BLAPL - 785/2024	APARESH BHOI	GENERAL		Entire Brief		(Seat No - 2)
551	52986/2024	24.06.2024	WA- 905/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 2)

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552	52993/2024	24.06.2024	WA-735/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 5)
553	52996/2024	24.06.2024	WA-1131/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 5)
554	53084/2024	24.06.2024	WP (C) - 14294/2024	MANAS PATI	GENERAL		Order Dtd. 2024-06-20	WRIT BRANCH-5	(Seat No - 32)
555	53089/2024	24.06.2024	CRLMC - 2248/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 7)
556	53095/2024	24.06.2024	CRLA-497/2024	SURYAKANTA DWIBEDI	GENERAL		Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No - 10)
557	53098/2024	24.06.2024	WP (C) - 14075/2024	MANAS PATI	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH-2	(Seat No - 34)
558	53102/2024	24.06.2024	CRLMC - 1498/2024	RUDRA MADHAB BISWAL	GENERAL		Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No - 3)
559	53105/2024	24.06.2024	WP (C) - 14482/2024	MANAS PATI	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH-7	(Seat No - )

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560	53106/2024	24.06.2024	WP (C) - 14482/2024	MANAS PATI	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH-7	(Seat No - 5)
561	53232/2024	24.06.2024	WA- 2948/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No - 3)
562	53235/2024	24.06.2024	WA- 2858/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No - 6)
563	53242/2024	24.06.2024	WP (C) - 14525/2024	SANDHYARAN I PANI	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH-1	(Seat No - 1)
564	53244/2024	24.06.2024	WA- 506/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No - 6)
565	53288/2024	24.06.2024	CMAPL - 756/2023	GOPINATH PANDA	GENERAL		Order Dtd. 2024-06-21	M.J.C .	(Seat No - 3)
566	53303/2024	24.06.2024	WA- 3001/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No - 5)
567	53367/2024	24.06.2024	ABLAP L- 6088/2024	K. C. SWAIN	GENERAL		Order Dtd. 2024-06-20		(Seat No - 5)
568	53397/2024	24.06.2024	WP (C) - 30393/2023	PRATIVA BHARATI	GENERAL		Judgement Dtd. 2024-04-19	WRIT BRANCH-7	(Seat No

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569	53414/2024	24.06.2024	CRLMC - 1986/2024	SURESH CHANDRA PRADHAN	GENERAL		Final Order	CRIMINAL MISC	(Seat No - 5)
570	53415/2024	24.06.2024	WA- 2947/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No - 3)
571	53416/2024	24.06.2024	WA- 2947/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No - 3)
572	53417/2024	24.06.2024	WA- 2944/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No - 3)
573	52842/2024	24.06.2024	CRLMC - 3186/2019	R KUMAR	GENERAL		Order Dtd. 2023-04-19 Petition, Annexure, Entire Document,	CRIMINAL MISC	(Seat No - 5)
574	52843/2024	24.06.2024	WP (C) - 5864/2004	JANMAEJAYA PARIDA	GENERAL		Order Dtd. 2005-11-17		(Seat No - 5)
575	52847/2024	24.06.2024	WP (C) - 6359/2018	BISWAJIT DAS	GENERAL		Order Dtd. 2024-07-30	WRIT BRANCH-1	(Seat No - 31)
576	52848/2024	24.06.2024	WP (C) - 14524/2024	BIKRAM SAMAL	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 1)
577	52854/2024	24.06.2024	WP (C) -	P.K JENA	GENERAL		Order Dtd. 2022-04-22	WRIT BRANCH	(Seat No - 1)

7			8911/ 2022		L			H-8	t No - 42 )
5 7 8	52863 /2024	24.06. 2024	WP (C) - 8911/ 2022	P.K JENA	GEN ERA L		Order Dtd. 2022-04-22	WRIT BRANC H-8	(S ea t No - 42 )
5 7 9	52867 /2024	24.06. 2024	WP (C) - 8608/ 2010	J.K MOHANTY	GEN ERA L		Order Dtd. 2019-03-26		(S ea t No - 42 )
5 8 0	52871 /2024	24.06. 2024	OJC- 691/2 001	JYOTIRANJA N SHAOO	GEN ERA L		PetitionAnnexure,Entire Order,		(S ea t No - 42 )
5 8 1	52874 /2024	24.06. 2024	OJC- 2884/ 2002	JYOTIRANJA N SHAOO	GEN ERA L		PetitionAnnexure,Entire Order,		(S ea t No - 42 )
5 8 2	52877 /2024	24.06. 2024	AHO- 243/2 001	JYOTIRANJA N SHAOO	GEN ERA L		PetitionAnnexure,Entire Order,		(S ea t No - 42 )
5 8 3	52879 /2024	24.06. 2024	AHO- 79/20 01	JYOTIRANJA N SHAOO	GEN ERA L		PetitionAnnexure,Counte r,Rejoinder,Entire Order,Affidavit,	M.J.C .	(S ea t No - 6)
5 8 4	52880 /2024	24.06. 2024	CRLMC - 3726/ 2023	S.K BISWAL	GEN ERA L		Order Dtd. 2023-09-01	CRIMI NAL MISC	(S ea t No - 4)
5	52881	24.06.	SAO-	BISWAJIT	GEN		Order Dtd. 2023-08-25	SECON	(S

85	/2024	2024	6/2022	DAS	ERA L			D APPEA L	ea t No - 5)
586	52882 /2024	24.06. 2024	CONTC - 2241/ 2024	DEBENDRA SWAIN	GEN ERA L		Order Dtd. 2024-04-12		(S ea t No - 5)
587	52883 /2024	24.06. 2024	CRLMC - 4496/ 2023	S.C BISWAL	GEN ERA L		Order Dtd. 2024-08-08	CRIMI NAL MISC	(S ea t No - 4)
588	52884 /2024	24.06. 2024	RSA- 312/2 004	S.C BISWAL	GEN ERA L		Judgement Dtd. 2024-04-06	SECON D APPEA L	(S ea t No - 6)
589	52886 /2024	24.06. 2024	RSA- 384/2 010	SANGRAM DAS	GEN ERA L		Order Dtd. 2024-02-16	SECON D APPEA L	(S ea t No - 3)
590	52888 /2024	24.06. 2024	WP (C) - 20501 /2023	A.K BARIK	GEN ERA L		Order Dtd. 2024-06-18	WRIT BRANC H-3	(S ea t No - 13 )
591	52889 /2024	24.06. 2024	WP (C) - 623/2 024	GAGAN ROUT	GEN ERA L		Order Dtd. 2024-06-12	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
592	52892 /2024	24.06. 2024	MATA- 36/20 18	M.R BARIK	GEN ERA L		Order Dtd. 2023-06-27	FIRST APPEA L	(S ea t No - 3)
593	52894 /2024	24.06. 2024	OJC- 4964/ 1993	S.K SAMIM	GEN ERA L		Entire Order		(S ea t No

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594	52899/2024	24.06.2024	LAA-108/2018	PRADEEP KUMAR SAMAL	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-4)
595	52909/2024	24.06.2024	ABLAP L-16149/2016	RAHUL SETHI	GENERAL		Order Dtd. 2016-12-20		(Seat No-4)
596	52915/2024	24.06.2024	ABLAP L-654/2018	M.R PANDA	GENERAL			BAIL-2	(Seat No-17)
597	52920/2024	24.06.2024	ABLAP L-651/2018	M.R PANDA	GENERAL		Order Dtd. 2018-12-03		(Seat No-17)
598	52929/2024	24.06.2024	BLAPL -11060/2023	R.K BARIK	GENERAL		Order Dtd. 2023-10-18	BAIL-2	(Seat No-8)
599	52932/2024	24.06.2024	WP (C) -14114/2024	DILLIP KUMAR RAY	GENERAL		Order Dtd. 2024-06-20	WRIT BRANCH-3	(Seat No-28)
600	52934/2024	24.06.2024	WP (C) -813/2024	DJ NAYAK	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No-44)
601	52939/2024	24.06.2024	WA-667/2023	MANGUL NAIK	GENERAL		Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-)

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602	52950/2024	24.06.2024	WA-650/2023	MANGUL NAIK	GENERAL		Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-1)
603	52953/2024	24.06.2024	WA-666/2023	MANGUL NAIK	GENERAL		Order Dtd. 9999-12-31	WRIT APPEAL	(Seat No-1)
604	52957/2024	24.06.2024	WA-388/2023	S.K RATH	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No-2)
605	52961/2024	24.06.2024	RFA-196/2008	G.C BARIK	GENERAL		Petition	FIRST APPEAL	(Seat No-5)
606	52965/2024	24.06.2024	CMP-1711/2015	P.K JENA	GENERAL		Order Dtd. 2019-06-20	WRIT BRANCH-6	(Seat No-26)
607	52970/2024	24.06.2024	CRLMA-518/2023	AMIYA KUMAR SWAIN	GENERAL		Order Dtd. 2024-03-22	BAIL-2	(Seat No-8)
608	52974/2024	24.06.2024	BLAPL-122/2022	NIRANJAN SHAOO	GENERAL		Order Dtd. 2022-12-06	BAIL-1	(Seat No-2)
609	53053/2024	24.06.2024	WP(C)-1202/2006	D.K JENA	GENERAL		Order Dtd. 2006-12-05		(Seat No-2)
610	53167/2024	24.06.2024	WP(C)-28912	K.SAHOO	GENERAL		PetitionAnnexure,Misc.case,Entire Order,		(Seat

			/2013						No - 2)
611	53181/2024	24.06.2024	SA-192/1977	PC DAS (2)	GENERAL		Order Dtd. 1983-11-16		(Seat No - 2)
612	53204/2024	24.06.2024	WP (C) - 40525/2021	D.K MOHANTY	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-7	(Seat No - 48)
613	53208/2024	24.06.2024	WP (C) - 15115/2011	K.SAHOO	GENERAL		Order Dtd. 2015-02-10Petition, Annexure, Misc.c.case,		(Seat No - 48)
614	53214/2024	24.06.2024	WP (C) - 4717/2008	K.SAHOO	GENERAL		PetitionAnnexure, Misc.c ase, Entire Order,		(Seat No - 48)
615	53218/2024	24.06.2024	WP (C) - 3237/2015	A K NAYAK	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
616	53221/2024	24.06.2024	WP (C) - 268/2016	P.K MOHANTY	GENERAL		Order Dtd. 2023-02-20	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
617	53229/2024	24.06.2024	WP (C) - 3969/2018	BIJAY KU MISHRA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
61	53238/2024	24.06.2024	WA-71/20	D NAYAK	GENERAL		Order Dtd. 2024-05-21	WRIT APPEA	(S ea

8			22		L			L	t No - 3)
6 1 9	53250 /2024	24.06. 2024	CMP- 337/2 021	S.S JEVAN	GEN ERA L		Order Dtd. 2021-08-10	WRIT BRANC H-2	(S ea t No - 34 )
6 2 0	53263 /2024	24.06. 2024	CMP- 238/2 021	S.S JENA	GEN ERA L			WRIT BRANC H-1	(S ea t No - 2)
6 2 1	53271 /2024	24.06. 2024	SA- 68/20 01	BISWAJIT MOHAPATRA	GEN ERA L		Judgement Dtd. 2017-12- 18		(S ea t No - 2)
6 2 2	53272 /2024	24.06. 2024	FAO- 487/2 020	D.K MOHANTY	GEN ERA L		Order Dtd. 2023-07-13	MISC. APPEA L SEC.	(S ea t No - 5)
6 2 3	53273 /2024	24.06. 2024	CRLMP - 605/2 024	T.MISHRA	GEN ERA L		Order Dtd. 2024-05-15	WRIT BRANC H-7	(S ea t No - 44 )
6 2 4	53274 /2024	24.06. 2024	WP (C) - 21758 /2014	R.K MAHABHOI	GEN ERA L		Order Dtd. 2015-02-03		(S ea t No - 44 )
6 2 5	53277 /2024	24.06. 2024	WP (C) - 21091 /2018	J.C BARAL	GEN ERA L		PetitionAnnexure,	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
6 2 6	53278 /2024	24.06. 2024	WP (C) - 2819/	P.K SWAIN	GEN ERA L		PetitionAnnexure,		(S ea t

			2018					No - 104)
6 2 7	53280 /2024	24.06. 2024	WP (C) - 5217/ 2019	P.K SWAIN	GEN ERA L		PetitionAnnexure,	(S ea t No - 10 4)
6 2 8	53281 /2024	24.06. 2024	WP (C) - 789/2 018	P.K SWAIN	GEN ERA L		Order Dtd. 2018-01- 29Petition,Annexure,	(S ea t No - 10 4)
6 2 9	53283 /2024	24.06. 2024	WP (C) - 37399 /2023	S.L PATNAIK	GEN ERA L		Order Dtd. 2024-02-21	(S ea t No - 53 ) WRIT BRANC H-5
6 3 0	53285 /2024	24.06. 2024	CONTC - 2957/ 2024	SBUDGATA	GEN ERA L		Order Dtd. 2024-06-21	(S ea t No - 53 )
6 3 1	53286 /2024	24.06. 2024	ABLAP L- 3174/ 2024	M.K PANU	GEN ERA L		Order Dtd. 2024-04- 10Entire Order,	(S ea t No - 3) BAIL- 1
6 3 2	53310 /2024	24.06. 2024	ABLAP L- 4335/ 2020	HIMALYA BEHERA	GEN ERA L			(S ea t No - 6) BAIL- 1

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